

THE HIGH COURT OF KERALA

No. D2-29569/2018

**KOCHI -682 031
DATED -10/04/2018**

Notification

Sub: Proposals/Recommendations/Applications for Designation as Senior Advocates- Regarding
Read: Rule 8 of 'The High court of Kerala(Designation of Senior Advocates) Rules,2018
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In accordance with the Rule cited, proposals/recommendations/applications for designation as Senior Advocates received in the High Court is summarised in the table appended. Suggestions /views of the members of the Bar and other stakeholders on the same are invited which shall reach this office within 30 days from the date of publication. The suggestions/views shall be in writing and shall bear the name and full address of the sender and shall be addressed to the Registrar General of the High Court. Anonymous petitions / representations will not be entertained.

Encl:As above.

(By Order)



N. Anil Kumar
Registrar General

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Details of Advocates whose names are under consideration for designation as Senior Advocates

Sl. No	Name of the Lawyer	Address	Proposals/Recommendations/Applications	Whether written consent submitted	Standing at the BAR	Whether Income Tax assessee for the last ten years	Whether rejected within a period of two years
1	Benny P. Thomas	13 D, JMJ Residency, K.K. Padmanabhan Road, Kochi-18	Application endorsed by Senior Advocates Abraham Vakkanal & P. Vijaya Bhanu.	NA	29 years	Yes	No
2	P.Nandakumar	Padat House, Mangattiri, Tirur-676 105, Malappuram District.	Proposal by Hon'ble Justice Smt P.V. Asha	Yes	29 Years	Yes	No